

BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

FORTY-FIRST REPORT

(Presented on 17.3.2017)

The Business Advisory Committee held a sitting on Friday, the 17th March, 2017.

2. The Committee recommended allocation of time to the following items of business as shown against each:-

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|-----|---|---------|
| (1) | Discussion and voting on Supplementary Demands for Grants (Railways) for 2016-17 and Demands for Excess Grants (Railways) for 2013-14 may be passed without discussion. | |
| (2) | The Indian Institutes of Management Bill, 2017.
<i>(Consideration and Passing)</i> | 2 Hours |
| (3) | The Footwear Design and Development Institute Bill, 2017.
<i>(Consideration and Passing)</i> | 2 Hours |
| (4) | The Inter-State River Water Disputes (Amendment) Bill, 2017.
<i>(Consideration and Passing)</i> | 4 Hours |
| (6) | The Constitution (Scheduled Castes) Order (Amendment) Bill, 2017.
<i>(Consideration and Passing)</i> | 1 Hour |

NEW DELHI;
17th March, 2017
Phalguna 26, 1938 (Saka)

Smt. Sumitra Mahajan
Chairperson,
Business Advisory Committee.